

आयकर अपीलीय अधिकरण, रायपुर न्यायपीठ, रायपुर
IN THE INCOME TAX APPELLATE TRIBUNAL RAIPUR BENCH, RAIPUR

श्री रविश सूद, न्यायिक सदस्य एवं श्री अरुण खोड़पिया, लेखा सदस्य के समक्ष ।

BEFORE SHRI RAVISH SOOD, JM & SHRI ARUN KHODPIA, AM

आयकर अपील सं./ITA No.45/RPR/2022

निर्धारण वर्ष /Assessment Year: 2013-14

Tillo Memorials Sanwaria Building Compound Raigarh, Chhattisgarh-496 001	Vs	Income Tax Officer (Exemption) Bilaspur (C.G.)
PAN: AAATT3227G		
(अपीलार्थी /Appellant)	..	(प्रत्यर्थी / Respondent)
निर्धारिती की ओर से /Assessee by	:	Shir. R. B. Doshi, CA
राजस्व की ओर से /Revenue by	:	Shri Siddharth B.S. Meena, Sr. DR
सुनवाई की तारीख / Date of Hearing	:	24/08/2023
घोषणा की तारीख/ Date of Pronouncement	:	25/08/2023

आदेश / ORDER

Per Arun Khodpia, AM:

The captioned appeal of the assessee is directed against the order passed by the Ld. Commissioner of Income Tax (Appeals), Bilaspur (C.G.), dated 12.06.2018 for Asst. Year 2013-14.

2. At the time hearing, the Ld. Counsel for the assessee submitted a letter dated 23.08.2023 and expressing the desires to withdraw the present appeal and dismissed the same as withdrawn.

3. Ld. Sr. DR for Revenue expressed no objection against the withdrawal of the appeal by the assessee.

4. In view of the foregoing, this appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the court on 25th August, 2023.

Sd/-

Sd/-

(RAVISH SOOD)

न्यायिक सदस्य / JUDICIAL MEMBER

(ARUN KHODPIA)

लेखा सदस्य / ACCOUNTANT MEMBER

रायपुर/Raipur; दिनांक Dated 25/08/2023

Pramod Kumar, Sr. PS (on tour)

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant-
2. प्रत्यर्थी / The Respondent-
3. आयकर आयुक्त(अपील) / The CIT(A),
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, रायपुर/ DR, ITAT, Raipur
6. गार्ड फाईल / Guard file.

सत्यापित प्रति //True Copy//

आदेशानुसार/ BY ORDER,

(Assistant Registrar)

आयकर अपीलीय अधिकरण, रायपुर/ITAT, Raipur